* HRIMATI RENUKA CHOWDHURY): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 2005-2006, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7259/07]
 - 1. Report and Accounts (2004-05/2005-06) of various IITs and IIMs and related papers.
- II. Report and Accounts (2005-06) of JNU, New Delhi and related papers.
- III. Report and Accounts (2002-03 to 2005-06) of Maharshi Sandipan Rashtriya Veda Vidya Pratishthan, Ujjain and related papers.
- IV. Report and Accounts (2004-06/2004-05/2005-06) of various Institutes of Information Technology and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT RIRIMATI D. PURANDESWARI): Sir, I lay on the Table, a copy each (in English and slindi) of the following papers:

- 1. (i) (a) Annual Report of the Indian Institute of Technology, New Delhi, for the year 2005-2006.
 - (b) Annual Accounts of the Indian Institute of Technology, Delhi, for the year 2005-2006, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 7386/07]
 - (ii) (a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 2005-2006.
 - (b) Annual Accounts of the Indian Institute of Technology, Guwahati, for the year 2005-2006, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 7388/07]
 - (a) Annual Accounts of the Indian Institute of Technology, Roorkee, for the year 2004-2005, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7387/07]
- (iv)(a) Annual Accounts of the Indian Institute of Management (IIM), Calcutta, for the year 2005-2006, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7210/07]
- (v) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Lucknow, for the year 2005-2006, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7204/07]
- (vi) (a) Annual Accounts of the Indian Institute of Management (IIM), Kozhikode, for the year 2005-2006, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7205/07]
- II. (a) Annual Accounts of the Jawaharlal Nehru University (JNU), New Delhi for the year 2005-2006, and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7211/07]
- III. (i)(a) Annual Accounts of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2002-2003.
 - (b) Annual Accounts of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2002-2003, and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report
 - (d) Statement giving reasons for the deleay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 7206/07]

į

- (ii) (a) Annual Report of the Maharshi Samdipani Rashtriya' Veda Vidya Pratishthan. Ujjain, for the year 2003-2004.
 - (b) Annual Accounts of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan. Ujjain, for the year 2003-2004, and the Audit Report thereon.

- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 7207/07]
- (iii) (a) Annual Report of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain for the year 2004-2005.
 - (b) Annual Accounts of the Maharshi Sandipani Rasthtriya Veda Vidya Pratishthan, Ujjain, for the year 2004-2005, and the Audit Report thereon.
 - (c) Statement by Goovernment accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 7208/07]
- (iv) (a) Annual Report of the Maharashi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2005-2006.
 - (b) Annual Accounts of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2005-2006, and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 7209/07]
- (IV) (i) (a) Annual report of the Pt. Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2004-2006.
 - (b) Statement by Government accepting the above Report .
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7781/07]
 - (ii) (a) Annual Accounts of the Pt. Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2004-2005, and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7385/07]
 - (iii) (a) Annual Accounts of the Pt. Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2005-2006, and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7382/07]
 - (iv) (a) Annual Report of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2005-2006.
 - (b) Annual Accounts of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2005-2006, and the Audit Report thereon.

- (c) Statement by Government accepting the above Report.
- (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 7384 07]
- (v)(a) Annual Report of the Indian Institute of Information Technology (IIT), Allahabad, for the year 2005-2006.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8025/07]
- (vi)(a) Annual Accounts of the Indian Institute of Information Technology (IIT), Allahabad, for the year 2005-2006, and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.7383/07]

MESSAGE FROM LOK SABHA

The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha. I am directed to enclose the Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007, as passed by Lok Sabha at its sitting held on the 23rd November, 2007".

Sir, I lay a copy of the Bill on the Table.

REPORT OF THE COMMITTEE OF PRIVILEGES

SHRI R. K. DHAWAN (Bihar): Sir, I beg to present the Fifty-first Report (in English and Hindi) of the Committee of Privileges on alleged derogatory remarks made against Memember of Parliament by Indias Ambassador in U.S.A. Shri Ronen Sen, as reported in the Asian Age newspapers.

REPORT OF THE COMMITTEE ON PETITIONS

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, I beg to present the Hundred and Thirtieth Report (in English and Hindi) of the Committee on Pentitions on the petition praying for enhancement of pension to veteran and renowned artists living in indigent condition.